

the total expenses on testing and despatch of samples during the last 3 years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Cotton Corporation of India Ltd., has performed the objectives for which it has been set up. Its profit and loss from the years 1978-79 to 1980-81 are as follows: —

1978-79	Rs. 69,559,965 (Loss)
1979-80	Rs. 1,36,546,200 (Loss)
1980-81	Rs. 10,571,672 (Profit)

(b) No, Sir.

(c) and (d) The Cotton Corporation of India sells cotton directly to consumers as well as through intermediaries depending upon customers' requirements. In case of sales effected through intermediaries, the Corporation pays 1 per cent brokerage in conformity with well-established market practices. The amount paid as brokerage during the last four years is as follows: —

Year	1 per cent Brokerage (in Rs.)
1977-78	2,51,607
1978-79	3,68,857
1979-80	28,81,330
1980-81	39,79,906

(e) The Corporation has not paid any amount to East India Cotton Association, Bombay for fixing price for N.T.C. during the last three years.

(f) Amounts paid by the Corporation for testing its samples to a laboratory belonging to the All-India Federation of Cooperative Spinning Mills in Bombay during the last three years are as follows: —

Year	Amount (in Rs.)
1978-79	1460
1979-80	144
1980-81	Nil

Expenses on despatches of samples are not maintained separately by the Corporation.

कपास की अधिक तौल

662. श्री धारे लाल खंडेलवाल : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :—

(क) क्या सरकार को मध्य प्रदेश में भारतीय कपास निगम के खरीद केन्द्रों में किसानों से कपास तौल में उचित मात्रा से अधिक ले लिए जाने के बारे में कुछ शिकायतें प्राप्त हुई हैं ;

(ख) क्या बदनावर सहित कुछ अन्य केन्द्रों पर किसानों के बोगस नामों पर पर्चा बना कर स्टेट बैंक आफ इन्दौर की बदनावर शाखा से रुपये निकालने की शिकायतें प्राप्त हुई हैं ; और

(ग) यदि उपरोक्त भाग (क) और (ख) के उत्तर 'हां' हों, तो क्या उन शिकायतों की जांच की गई है और यदि हां, तो इस संबंध में ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी. ए. संझा) : (क) जी हां ।

(ख) जी हां ।

(ग) भारतीय रूई निगम द्वारा इन शिकायतों की जांच की जा रही है ।

Cut in import duty on Acetate Yarn

663. SHRI ASHWANL KUMAR: Will the Minister of COMMERCE be pleased to state:

(a) what will be the effect of the recent cut in import duty on the acetate yarn industry;

(b) whether any representation from the Association of Man-made Fibre had been received by Government in this respect; and

(c) if so, what are the details of the representation?